

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 100
TO BE ANSWERED ON 30TH NOVEMBER, 2015

SETTING UP OF TURMERIC BOARD

100. SHRI M. CHANDRAKASI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- a) whether the Government has any proposal to establish a Turmeric Board on the lines of Spices Board and Coffee Board for the promotion of trading of turmeric in the country;
- b) if so, details and the present status thereof;
- c) whether the proposed Turmeric Board is likely to be established in Tamil Nadu as it is one of the State where turmeric trading is well established and the use of Turmeric is connected with the tradition of the people of the State; and
- d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) & (b): Spices Board of India is mandated to promote export of fifty two notified spices including turmeric and implements programmes for marketing, post-harvest improvement and export of spices.

Government has established Spice Development Agencies in various parts of the country including Erode in Tamil Nadu for boosting development and export of spices at regional level. Spice Development Agency at Erode, Tamil Nadu has the responsibility of coordinating programmes implemented by various Central and State agencies in the region for production, development and export of spices including turmeric.

(b) & (d): Does not arise.
